

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
REGIONAL BENCH**

EXCISE APPEAL NO: 1288 OF 2007

[Arising out of Order-in-Original No: 10/Central Excise/2007 dated 26/06/2007
passed by the Commissioner, Central Excise, Pune I]

M/s. Lubricare Pvt Ltd. *... Appellant*
S-114, MIDC, Bhosari
Pune

versus

**Commissioner of CGST & Central Excise,
Pune I** *...Respondent*
ICE House, 41A,
Sasoon Road,
Pune Commissionerate,
Pune

WITH

EXCISE APPEAL NO: 1289 OF 2007

[Arising out of Order-in-Original No: 10/Central Excise/2007 dated 26/06/2007
passed by the Commissioner, Central Excise, Pune I]

M/s. Poona Intermesh Pumps Pvt Ltd. *... Appellant*
S-116, MIDC, Bhosari
Pune

versus

**Commissioner of CGST & Central Excise,
Pune I** *...Respondent*
ICE House, 41A,
Sasoon Road,
Pune Commissionerate,
Pune

WITH

EXCISE APPEAL NO: 1290 OF 2007

[Arising out of Order-in-Original No: 10/Central Excise/2007 dated 26/06/2007
passed by the Commissioner, Central Excise, Pune I]

M/s. Techser Tools Pvt Ltd. *... Appellant*
J-1, S Block, MIDC, Bhosari
Pune

versus

**Commissioner of CGST & Central Excise,
Pune I** *...Respondent*

ICE House, 41A,
Sasoon Road,
Pune Commissionerate,
Pune

WITH

EXCISE APPEAL NO: 1291 OF 2007

[Arising out of Order-in-Original No: 10/Central Excise/2007 dated 26/06/2007
passed by the Commissioner, Central Excise, Pune I]

M/s. Kotobuki Fine Cuts Pvt Ltd.

... Appellant

S-55, MIDC, Bhosari
Pune

versus

**Commissioner of CGST & Central Excise,
Pune I**

...Respondent

ICE House, 41A,
Sasoon Road,
Pune Commissionerate,
Pune

WITH

EXCISE APPEAL NO: 1292 OF 2007

[Arising out of Order-in-Original No: 10/Central Excise/2007 dated 26/06/2007
passed by the Commissioner, Central Excise, Pune I]

**M/s. Sagar Engineering & Partnership
Firm**

... Appellant

S-55, MIDC, Bhosari
Pune

versus

**Commissioner of CGST & Central Excise,
Pune I**

...Respondent

ICE House, 41A,
Sasoon Road,
Pune Commissionerate,
Pune

WITH

EXCISE APPEAL NO: 1293 OF 2007

[Arising out of Order-in-Original No: 10/Central Excise/2007 dated 26/06/2007
passed by the Commissioner, Central Excise, Pune I]

M/s. Lubricare Relays Pvt Ltd.

... Appellant

Karve Road, Kothrud
Pune

versus

**Commissioner of CGST & Central Excise,
Pune I**

ICE House, 41A,
Sasoon Road,
Pune Commissionerate,
Pune

...Respondent

WITH

EXCISE APPEAL NO: 1294 OF 2007

[Arising out of Order-in-Original No: 10/Central Excise/2007 dated 26/06/2007
passed by the Commissioner, Central Excise, Pune I]

M/s. Triboletics

S-115, MIDC, Bhosari
Pune

... Appellant

versus

**Commissioner of CGST & Central Excise,
Pune I**

ICE House, 41A,
Sasoon Road,
Pune Commissionerate,
Pune

...Respondent

APPEARANCE:

Shri Vikas Khare, CS for the appellant

Shri Dharendra Kumar, Authorised Representative for the respondent

CORAM:

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO: A/86001-86007/2022

DATE OF HEARING: 28-10-2022
DATE OF DECISION: 28-10-2022

PER: BENCH

Learned Company Secretary submits that all the matters
are settled under Sabka Vishwas (Legacy Dispute Resolution)
Scheme, 2019 and seeks to withdraw these appeals.

2. Learned Authorised Representative agrees.

3. Since the issue has already been settled under the said

scheme, all the appeals are accordingly dismissed as withdrawn.

(Dictated and Pronounced in open court)

(Sanjiv Srivastava)
Member (Technical)

(Dr. Suwendu Kumar Pati)
Member (Judicial)

//SR